

Annexure - 1

Name of the corporate debtor : Prapti Fashions Private Limited

Date of commencement of liquidation : 26/12/2024

List of stakeholders as on : 18/02/2025

List of secured financial creditors

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of claims received		Details of claim admitted							Amount of Contingent claims	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Whether security interest relinquished (Yes/No)	Details of security interest	Amount covered by guarantee	% share the total amount of claim admitted					
1	Punjab and Sind Bank	11/1/2022	121,153,760	121,153,760	Secured Financial Creditor	Yes	Yes	Hypothecation of stock of raw materials, semifinished goods and other current assets, both present and past; Equitable mortgage of commercial building located at Darjeeling, West Bengal.	NA	25.55%	0	0	0	0	No claim submitted to the liquidator. Claim submitted during CIRP have been collated, verified and admitted
2	Reliance Commercial Finance Limited	11/1/2022	105,387,114	105,387,114	Secured Financial Creditor	Yes	Yes	Collateral security through mortgage on various properties located at south Kolkata, West Bengal.	NA	22.23%	0	0	0	0	No claim submitted to the liquidator. Claim submitted during CIRP have been collated, verified and admitted
3	Standard Chartered Bank	1/18/2025	229,348,823	229,348,823	Secured Financial Creditor	Yes	No	Charge created on the premises and the parking spaces attached thereto, located at Paridhan Garment Park, Kolkata, West Bengal.	NA	48.38%	0	0	0	0	Standard Chartered Bank was a secured financial creditor. However, they did not relinquish their security interest in terms of section 52(1)(b) of the Code.